**Annexure-7**

**Name of the corporate debtor; Richi Rich Agro Foods Private Limited; Date of commencement of CIRP; 01.08.2023 List of creditors as on: 21.08.2023**

**List of operational creditors (Government dues)**

**(Amount in Rs.)**

| SR. No. | Details of claimant | | Details of claim | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, th at may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting shar e in CoC, if applicable | | | | | |
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